

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR CHD RESORTICO, A REAL ESTATE PROJECT OF CHD DEVELOPERS LIMITED, SITUATED AT SECTOR 34, SOHNA, GURGAON**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                                                                                                                                    |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | CHD Developers Limited<br>L74899DL1990PLC041188<br>PAN No: AAACC0103H                                                                                                                                                                                                                                              |
| 2.  | Address of the registered office                                                                                                      | B-1, Ground Floor, 19-20, G Block Radha Chambers, Community Centre, Vikaspuri, New Delhi, Delhi, India, 110018                                                                                                                                                                                                     |
| 3.  | URL of website                                                                                                                        | NA                                                                                                                                                                                                                                                                                                                 |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Sector 34, Gurugram                                                                                                                                                                                                                                                                                                |
| 5.  | Installed capacity of main products/ services                                                                                         | Uncompleted/Halted Project; Land admeasuring 13.40 Acres (Approx.) at Sector 34, Sohna, Gurgaon (Haryana) in the name of Mr. Mukesh Kumar S/o Late Tulsi Ram (Land Owner)<br>RERA Regn. No. 159 of 2017 dated 29.08.2017 with Project Name: CHD Resortico.                                                         |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | As per RERA:<br>No. of Units Proposed: 1355, CHD Share: 926, Land Owner Share: 429, No. of Units Booked (out of CHD Share): 611, No. of Units Unsold (out of CHD Share): 315 , No. of Units Unsold (out of Land owner Share): 429                                                                                  |
| 7.  | Number of employees/ workmen                                                                                                          | NIL                                                                                                                                                                                                                                                                                                                |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Address: 608, New Delhi House, Barakhamba Road, New Delhi- 110001<br>Email: <a href="mailto:cirp.chd@gmail.com">cirp.chd@gmail.com</a><br>Detailed invitation for submission of EOI inter-alia comprising eligibility criteria and other requisite details can be obtained by visiting office or sending an email. |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | As mentioned in Point 8 above.                                                                                                                                                                                                                                                                                     |
| 10. | Last date for receipt of expression of interest                                                                                       | 23.06.2026                                                                                                                                                                                                                                                                                                         |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 30.06.2026                                                                                                                                                                                                                                                                                                         |
| 12. | Last date for submission of objections to provisional list                                                                            | 06.07.2026                                                                                                                                                                                                                                                                                                         |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 10.07.2026                                                                                                                                                                                                                                                                                                         |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 13.07.2026                                                                                                                                                                                                                                                                                                         |
| 15. | Last date for submission of resolution plans                                                                                          | 12.08.2026                                                                                                                                                                                                                                                                                                         |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirp.chd@gmail.com">cirp.chd@gmail.com</a>                                                                                                                                                                                                                                                         |



*Rajesh Kumar Parakh*  
IP Registration No. IBBI/IPA-001/IP-P00272/2017-18/10516

**RAJESH KUMAR PARAKH**  
Resolution Professional  
CHD Developers Limited

Regd Off: 5/51, Second Floor, W.E.A,  
Karol Bagh, New Delhi-110005  
Correspondence Off: 608, New Delhi House,  
Barakhamba Road, New Delhi- 110001  
Email: [cirp.chd@gmail.com](mailto:cirp.chd@gmail.com)

Date: 08.06.2026  
Place: New Delhi

**प्रपत्र-जी**

**सीएचडी डेवलपर्स लिमिटेड की रियल एस्टेट परियोजना "सीएचडी रिज़ॉर्टिको", जो सेक्टर-34, सोहना, गुरुग्राम में स्थित है, के लिए रुचि अभिव्यक्ति (EOI) आमंत्रण**

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों हेतु दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 36ए के उप-विनियम (1) के अंतर्गत)।

| क्र. सं. | संबंधित विवरण                                                                                                                                                                                                                                                                                                                                                                             |
|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.       | कॉर्पोरेट देनदार का नाम, पैन एवं सीआईएन/ एलएलपी संख्या सहित<br>सीएचडी डेवलपर्स लिमिटेड<br>सीआईएन : L74899DL1990PLC041188<br>पैन संख्या : AAACC0103H                                                                                                                                                                                                                                       |
| 2.       | पंजीकृत कार्यालय का पता<br>बी-1, भूतल, 19-20, जी ब्लॉक, राधा चैंबर्स, कम्युनिटी सेंटर, विकासपुरी, नई दिल्ली, दिल्ली, भारत - 110018                                                                                                                                                                                                                                                        |
| 3.       | वेबसाइट का यूआरएल<br>उपलब्ध नहीं                                                                                                                                                                                                                                                                                                                                                          |
| 4.       | वह स्थान जहाँ अधिकांश स्थायी परिसंपत्तियाँ स्थित हैं<br>सेक्टर-34, गुरुग्राम                                                                                                                                                                                                                                                                                                              |
| 5.       | मुख्य उत्पादों/सेवाओं की स्थापित क्षमता<br>अपूर्ण/स्थगित परियोजना; लगभग 13.40 एकड़ भूमि, सेक्टर-34, सोहना, गुरुग्राम (हरियाणा) में स्थित, जो स्वर्गीय तुलसी राम के पुत्र श्री मुकेश कुमार (भूमि स्वामी) के नाम पर है।<br>रेरा पंजीकरण संख्या 159/2017, दिनांक 29.08.2017, परियोजना का नाम : सीएचडी रिज़ॉर्टिको।                                                                           |
| 6.       | पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/ सेवाओं की मात्रा एवं मूल्य<br>रेरा के अनुसार :<br>प्रस्तावित इकाइयों की संख्या : 1355 सीएचडी का हिस्सा : 926 भूमि स्वामी का हिस्सा : 429 बुक की गई इकाइयों की संख्या (सीएचडी हिस्से में से) : 611 अविक्रित इकाइयों की संख्या (सीएचडी हिस्से में से) : 315 अविक्रित इकाइयों की संख्या (भूमि स्वामी के हिस्से में से) : 429                  |
| 7.       | कर्मचारियों/कामगारों की संख्या<br>शून्य                                                                                                                                                                                                                                                                                                                                                   |
| 8.       | दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों सहित) तथा लेनदारों की सूची सहित अन्य विवरण जिस यूआरएल/पते पर उपलब्ध है<br>पता : 608, न्यू दिल्ली हाउस, बाराखंभा रोड, नई दिल्ली - 110001<br>ई-मेल: cirp.chd@gmail.com ईओआई प्रस्तुत करने हेतु विस्तृत आमंत्रण, जिसमें पात्रता मानदंड एवं अन्य आवश्यक विवरण सम्मिलित हैं, कार्यालय में जाकर अथवा ई-मेल भेजकर प्राप्त किए जा सकते हैं। |
| 9.       | संहिता की धारा 25(2)(h) के अंतर्गत समाधान आवेदकों की पात्रता जिस यूआरएल/पते पर उपलब्ध है<br>उपर्युक्त बिंदु संख्या 8 में उल्लिखित अनुसार।                                                                                                                                                                                                                                                 |
| 10.      | रुचि अभिव्यक्ति (EOI) प्राप्त करने की अंतिम तिथि<br>23.06.2026                                                                                                                                                                                                                                                                                                                            |
| 11.      | संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि<br>30.06.2026                                                                                                                                                                                                                                                                                                                     |
| 12.      | अनंतिम सूची पर आपत्तियाँ प्रस्तुत करने की अंतिम तिथि<br>06.07.2026                                                                                                                                                                                                                                                                                                                        |
| 13.      | संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि<br>10.07.2026                                                                                                                                                                                                                                                                                                                      |
| 14.      | संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मेट्रिक्स एवं समाधान योजना आमंत्रण दस्तावेज जारी करने की तिथि<br>13.07.2026                                                                                                                                                                                                                                                             |
| 15.      | समाधान योजनाएँ प्रस्तुत करने की अंतिम तिथि<br>12.08.2026                                                                                                                                                                                                                                                                                                                                  |
| 16.      | रुचि अभिव्यक्ति (EOI) प्रस्तुत करने हेतु प्रक्रिया ई-मेल आईडी<br>cirp.chd@gmail.com                                                                                                                                                                                                                                                                                                       |



*Nishal*

**राजेश कुमार पारख**  
समाधान पेशेवर  
सीएचडी डेवलपर्स लिमिटेड

**आई.पी. पंजीकरण सं. : IBBI/IPA-001/IP-P00272/2017-18/10516**

**पंजीकृत कार्यालय : 5/51, द्वितीय तल, डब्ल्यू.ई.ए.,**

**करोल बाग, नई दिल्ली - 110005**

**पत्राचार कार्यालय : 608, न्यू दिल्ली हाउस,**

**बाराखंभा रोड, नई दिल्ली - 110001**

**ई-मेल : cirp.chd@gmail.com**

**दिनांक : 08.06.2026**

**स्थान : नई दिल्ली**

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR CHD DEVELOPERS LIMITED, A REAL ESTATE DEVELOPER WITH PROJECTS IN KARNAL AND GURUGRAM

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. | RELEVANT PARTICULARS                                                                                                                  |                                                                                                                                                                                                                                                                                                                    |
|-----|---------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No.                                                                            | CHD Developers Limited<br>L74899DL1990PLC041188<br>PAN No: AAACC0103H                                                                                                                                                                                                                                              |
| 2.  | Address of the registered office                                                                                                      | B-1, Ground Floor, 19-20, G Block Radha Chambers, Community Centre, Vikaspuri, New Delhi, Delhi, India, 110018                                                                                                                                                                                                     |
| 3.  | URL of website                                                                                                                        | NA                                                                                                                                                                                                                                                                                                                 |
| 4.  | Details of place where majority of fixed assets are located                                                                           | Gurugram, New Delhi and Karnal                                                                                                                                                                                                                                                                                     |
| 5.  | Installed capacity of main products/ services                                                                                         | Separate Form G and EOI has been issued for the projects as per project-wise insolvency.<br>Corporate Debtor is engaged in the real estate construction and development of residential and commercial projects                                                                                                     |
| 6.  | Quantity and value of main products/ services sold in last financial year                                                             | Financial Year 2021-22( Audited)<br>Quantity- Not Applicable - Total Revenue Rs 3305.96 Lakhs.                                                                                                                                                                                                                     |
| 7.  | Number of employees/ workmen                                                                                                          | 5 (Five)                                                                                                                                                                                                                                                                                                           |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Address: 608, New Delhi House, Barakhamba Road, New Delhi- 110001<br>Email: <a href="mailto:cirp.chd@gmail.com">cirp.chd@gmail.com</a><br>Detailed invitation for submission of EOI inter-alia comprising eligibility criteria and other requisite details can be obtained by visiting office or sending an email. |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:                                         | As mentioned in Point 8 above.                                                                                                                                                                                                                                                                                     |
| 10. | Last date for receipt of expression of interest                                                                                       | 23.06.2026                                                                                                                                                                                                                                                                                                         |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                                | 30.06.2026                                                                                                                                                                                                                                                                                                         |
| 12. | Last date for submission of objections to provisional list                                                                            | 06.07.2026                                                                                                                                                                                                                                                                                                         |
| 13. | Date of issue of final list of prospective resolution applicants                                                                      | 10.07.2026                                                                                                                                                                                                                                                                                                         |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants      | 13.07.2026                                                                                                                                                                                                                                                                                                         |
| 15. | Last date for submission of resolution plans                                                                                          | 12.08.2026                                                                                                                                                                                                                                                                                                         |
| 16. | Process email id to submit Expression of Interest                                                                                     | <a href="mailto:cirp.chd@gmail.com">cirp.chd@gmail.com</a>                                                                                                                                                                                                                                                         |



*Rajesh Kumar Parakh*

**IP Registration No. IBBI/IPA-001/IP-P00272/2017-18/10516**

**Regd Off: 5/51, Second Floor, W.E.A,  
Karol Bagh, New Delhi-110005**

**Correspondence Off: 608, New Delhi House,  
Barakhamba Road, New Delhi- 110001**

**Email: [cirp.chd@gmail.com](mailto:cirp.chd@gmail.com)**

**Date: 08.06.2026**

**Place: New Delhi**

## प्रपत्र-जी

सीएचडी डेवलपर्स लिमिटेड, जो करनाल एवं गुरुग्राम में परियोजनाओं वाला एक रियल एस्टेट डेवलपर है, के लिए रुचि अभिव्यक्ति (EOI) आमंत्रण

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड (कॉर्पोरेट व्यक्तियों हेतु दिवाला समाधान प्रक्रिया) विनियम, 2016 के विनियम 36ए के उप-विनियम (1) के अंतर्गत।)

| क्र. सं. | संबंधित विवरण                                                                                                                 |                                                                                                                                                                                                                                                         |
|----------|-------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.       | कॉर्पोरेट देनदार का नाम, पैन एवं सीआईएन/एलएलपी संख्या सहित                                                                    | सीएचडी डेवलपर्स लिमिटेड सीआईएन : L74899DL1990PLC041188, पैन संख्या : AAACC0103H                                                                                                                                                                         |
| 2.       | पंजीकृत कार्यालय का पता                                                                                                       | बी-1, भूतल, 19-20, जी ब्लॉक, राधा चैबर्स, कम्युनिटी सेंटर, विकासपुरी, नई दिल्ली, दिल्ली, भारत - 110018                                                                                                                                                  |
| 3.       | वेबसाइट का यूआरएल                                                                                                             | उपलब्ध नहीं                                                                                                                                                                                                                                             |
| 4.       | वह स्थान जहाँ अधिकांश स्थायी परिसंपत्तियाँ स्थित हैं                                                                          | गुरुग्राम, नई दिल्ली एवं करनाल                                                                                                                                                                                                                          |
| 5.       | मुख्य उत्पादों/सेवाओं की स्थापित क्षमता                                                                                       | परियोजना-वार दिवाला प्रक्रिया के अनुसार परियोजनाओं हेतु पृथक प्रपत्र-जी एवं रुचि अभिव्यक्ति (EOI) जारी की गई है। कॉर्पोरेट देनदार आवासीय एवं वाणिज्यिक परियोजनाओं के रियल एस्टेट निर्माण एवं विकास के व्यवसाय में संलग्न है।                            |
| 6.       | पिछले वित्तीय वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा एवं मूल्य                                                      | वित्तीय वर्ष 2021-22 (लेखापरीक्षित) मात्रा : लागू नहीं कुल राजस्व : ₹3305.96 लाख                                                                                                                                                                        |
| 7.       | कर्मचारियों/कामगारों की संख्या                                                                                                | 5 (पाँच)                                                                                                                                                                                                                                                |
| 8.       | दो वर्षों के अंतिम उपलब्ध वित्तीय विवरणों (अनुसूचियों सहित) तथा लेनदारों की सूची सहित अन्य विवरण जिस पते/यूआरएल पर उपलब्ध हैं | पता : 608, न्यू दिल्ली हाउस, बाराखंभा रोड, नई दिल्ली - 110001 ई-मेल : cirp.chd@gmail.com ईओआई प्रस्तुत करने हेतु विस्तृत आमंत्रण, जिसमें पात्रता मानदंड एवं अन्य आवश्यक विवरण सम्मिलित हैं, कार्यालय में जाकर अथवा ई-मेल भेजकर प्राप्त किए जा सकते हैं। |
| 9.       | संहिता की धारा 25(2)(h) के अंतर्गत समाधान आवेदकों की पात्रता जिस पते/यूआरएल पर उपलब्ध है                                      | उपर्युक्त बिंदु संख्या 8 में उल्लिखित अनुसार।                                                                                                                                                                                                           |
| 10.      | रुचि अभिव्यक्ति (EOI) प्राप्त करने की अंतिम तिथि                                                                              | 23.06.2026                                                                                                                                                                                                                                              |
| 11.      | संभावित समाधान आवेदकों की अनंतिम सूची जारी करने की तिथि                                                                       | 30.06.2026                                                                                                                                                                                                                                              |
| 12.      | अनंतिम सूची पर आपत्तियाँ प्रस्तुत करने की अंतिम तिथि                                                                          | 06.07.2026                                                                                                                                                                                                                                              |
| 13.      | संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि                                                                        | 10.07.2026                                                                                                                                                                                                                                              |
| 14.      | संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मेट्रिक्स एवं समाधान योजनाओं हेतु अनुरोध जारी करने की तिथि                  | 13.07.2026                                                                                                                                                                                                                                              |
| 15.      | समाधान योजनाएँ प्रस्तुत करने की अंतिम तिथि                                                                                    | 12.08.2026                                                                                                                                                                                                                                              |
| 16.      | रुचि अभिव्यक्ति (EOI) प्रस्तुत करने हेतु प्रक्रिया ई-मेल आईडी                                                                 | cirp.chd@gmail.com                                                                                                                                                                                                                                      |

*M. Salah*



राजेश कुमार पारख  
रिजोल्यूशन प्रोफेशनल  
सीएचडी डेवलपर्स लिमिटेड

आई.पी. पंजीकरण संख्या : IBBI/IPA-001/IP-P00272/2017-18/10516

पंजीकृत कार्यालय : 5/51, द्वितीय तल, डब्ल्यू.ई.ए.,

करोल बाग, नई दिल्ली - 110005

पत्राचार कार्यालय : 608, न्यू दिल्ली हाउस,

बाराखंभा रोड, नई दिल्ली - 110001

ई-मेल : cirp.chd@gmail.com

दिनांक : 08.06.2026

स्थान : नई दिल्ली

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड
पंजीकृत कार्यालय: राउडर हाउस, मुरादाबाद रोड, इलाहाबाद - 201001

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड, 1993 के साथ प्रति आवक अधिवक्ता, 1961 की श्रिणी अनुसूची, प्रमाण 11/08/2025 के तहत निवेश योजना के निष्पत्ति सूचना।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

SRF LIMITED
Registered Office : Unit Nos. 236 & 237, 2nd Floor, DLF Galleria, Mayur Place, Noida Link Road, Mayur Vihar Phase, Extension, Delhi - 110091

Notice is hereby given that the following share certificates have been reported as lost/misplaced and the company intends to issue duplicate certificate in lieu thereof, in due course.

Table with 5 columns: Name of the Holder/Claimant, Folio No., No. of Shares (Rs. 10 Lvs), Number of Shares, Distinctive No. From To.

ADITYA BIRLA CAPITAL LOANS INVESTMENTS INSURANCE PAYMENTS

पंजीकृत कार्यालय: इंदिरा नगर कॉम्प्लेक्स, इलाहाबाद, राउडर हाउस, मुरादाबाद रोड, नई दिल्ली - 110001

नई दिल्ली

सौचिकी डेवलपर्स लिमिटेड की निष्पत्ति सूचना - सौचिकी डेवलपर्स लिमिटेड को. नो. रेकॉर्ड-34, सोनगा, गुरुग्राम

Table with 2 columns: क्र. सं. (Sl. No.), सौचिकी डेवलपर्स लिमिटेड (Sanchiki Developers Limited).

ADITYA BIRLA CAPITAL LOANS INVESTMENTS INSURANCE PAYMENTS

पंजीकृत कार्यालय: इंदिरा नगर कॉम्प्लेक्स, इलाहाबाद, राउडर हाउस, मुरादाबाद रोड, नई दिल्ली - 110001

Table with 4 columns: क्र. सं. (Sl. No.), प्रमाण नं. (Certificate No.), प्रमाण तिथि (Date of Issue), प्रमाण राशि (Amount).

सौचिकी डेवलपर्स लिमिटेड, जो कर्नाल एवं गुरुग्राम में परियोजनाओं तथा एक निष्पत्ति सूचना के लिए सूचित कर रहा है, के लिए सूचित सूचना (प्रवर्तन) विभाग, 2002 का विभाग 4(1) देखें।

Table with 2 columns: क्र. सं. (Sl. No.), सौचिकी डेवलपर्स लिमिटेड (Sanchiki Developers Limited).

ADITYA BIRLA CAPITAL LOANS INVESTMENTS INSURANCE PAYMENTS

पंजीकृत कार्यालय: इंदिरा नगर कॉम्प्लेक्स, इलाहाबाद, राउडर हाउस, मुरादाबाद रोड, नई दिल्ली - 110001

Table with 2 columns: क्र. सं. (Sl. No.), सौचिकी डेवलपर्स लिमिटेड (Sanchiki Developers Limited).

THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY AND IS NOT A PROSPECTUS ANNOUNCEMENT AND DOES NOT CONSTITUTE AN INVITATION OR OFFER TO PURCHASE, PURCHASE OR SUBSCRIBE TO SECURITIES.

VIVEKANAND COTSPIN LIMITED. Our Company was originally formed and registered as a Limited Liability Partnership under the Limited Liability Partnership Act, 2008 ("LLP Act") in the name and style of "Vivekanand Cotspin LLP" (LLPIN: AAE-4147) and received a certificate of incorporation from the Registrar of Companies, Gujarat, Dadra and Nagar Haveli on July 21, 2015.

OUR PROMOTERS: NIRAV BHARATBHAI PATEL, JASMIN VISHNUBHAI PATEL, BHARATBHAI PRAHALADBHAI PATEL, VISHNUBHAI PRAHALADAS PATEL, GAUTAM BHARATKUMAR PATEL, B P PATEL FAMILY TRUST AND V P PATEL FAMILY TRUST

ATTENTION PUBLIC. This is to inform that the Company has filed the Draft Red Herring Prospectus dated June 05, 2026, with the SME Platform of BSE Limited ("BSE SME"), in respect of proposed IPO of the Company in accordance with Chapter IX of the SEBI ICDR Regulations, 2018 (IPO by Small and Medium Enterprises).

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड
पंजीकृत कार्यालय: राउडर हाउस, मुरादाबाद रोड, इलाहाबाद - 201001

46वीं वार्षिक आम बैठक की सूचना
पुस्तक बंद करने और दूरस्थ ई-मतदान संबंधी जानकारी

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

अरावली सिक्वोरिटीज एंड फाइनेंस लिमिटेड के द्वारा जारी की जाने वाली 35 लाख 35 हजार 1066.66 रु. के वारंट्स के संबंध में सूचना दी जा रही है।

सवारी डिब्बा कारखाना, चैनै-38
निविदा सूचना नं. ICF/PCMM/EOT/23/2026 दिनांक: 05.06.2026

Table with 4 columns: क्र. सं. (Sl. No.), निविदा नं. (Bid No.), निविदा टाइटल (Bid Title), मात्रा (Quantity).

निम्नलिखित निविदा के लिए बुद्धिमान जाते किमा गया है। कृपया अधिक जानकारी के लिए IREPS वेबसाइट देखें।

Table with 4 columns: क्र. सं. (Sl. No.), निविदा नं. (Bid No.), निविदा टाइटल (Bid Title), मात्रा (Quantity).





### Nippon Life India Asset Management Limited

(CIN - L65910MH1995PLC220793)  
**Registered Office:** 30th Floor, One Lodha Place, Senapati Bapat Marg,  
 Lower Parel, Mumbai - 400013. Tel No. +91 022 6808 7000  
 Fax No. +91 022 6808 7097 • mf.nipponindiaim.com

**Record Date  
 June 10, 2026#**

#### NOTICE NO. 27

Notice is hereby given that the Trustee of Nippon India Mutual Fund ("NIMF") has approved the following Distribution on the face value of Rs. 10/- per unit under Income Distribution Cum Capital Withdrawal (IDCW) option of the undernoted schemes of NIMF, with June 10, 2026 as the record date:

| Name of the Scheme(s)                                                | Amount of Distribution (₹ per unit)* | NAV as on June 05, 2026 (₹ per unit) |
|----------------------------------------------------------------------|--------------------------------------|--------------------------------------|
| Nippon India Balanced Advantage Fund - IDCW Option                   | 0.2200                               | 30.9581                              |
| Nippon India Balanced Advantage Fund - Direct Plan - IDCW Option     |                                      | 44.7043                              |
| Nippon India Multi Asset Allocation Fund - IDCW Option               | 0.1500                               | 23.5899                              |
| Nippon India Multi Asset Allocation Fund - Direct Plan - IDCW Option |                                      | 25.5286                              |

\*Income distribution will be done, net of tax deducted at source, as applicable.  
 #or the immediately following Business Day if that day is a non-business day

**Pursuant to IDCW distribution, NAV of the schemes would fall to the extent of payout and statutory levy (if applicable).** The IDCW payout will be to the extent of above mentioned Distribution amount per unit or to the extent of available distributable surplus, as on the Record Date mentioned above, whichever is lower.

**For units in demat form :** IDCW will be paid to those Unitholders/Beneficial Owners whose names appear in the statement of beneficial owners maintained by the Depositories under the IDCW Plan/Option of the Schemes as on record date.

All unit holders under the IDCW Plan/Option of the above mentioned schemes, whose names appear on the register of unit holders on the aforesaid record date, will be entitled to receive the IDCW.

**For Nippon Life India Asset Management Limited**  
 (Asset Management Company for Nippon India Mutual Fund)

Mumbai  
 June 07, 2026

**Authorised Signatory**

**Mutual Fund investments are subject to market risks, read all scheme related documents carefully.**

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR CHD RESORTICO, A REAL ESTATE PROJECT OF CHD DEVELOPERS LIMITED, SITUATED AT SECTOR 34, SOHNA, GURGAON**  
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sl. | RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                                                                       |
|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No. CHD Developers Limited L74899DL1990PLC041188 PAN No: AAACCO103H                                                                                                                                                                                                                                                                                 |
| 2.  | Address of the registered office B-1, Ground Floor, 19-20, G Block Radha Chambers, Community Centre, Vikaspuri, New Delhi, Delhi, India, 110018                                                                                                                                                                                                                                                            |
| 3.  | URL of website NA                                                                                                                                                                                                                                                                                                                                                                                          |
| 4.  | Details of place where majority of fixed assets are located Sector 34, Gurugram                                                                                                                                                                                                                                                                                                                            |
| 5.  | Installed capacity of main products/ services Uncompleted/Halted Project; Land admeasuring 13.40 Acres (Approx.) at Sector 34, Sohna, Gurgaon (Haryana) in the name of Mr. Mukesh Kumar S/o Late Tulsī Ram (Land Owner) RERA Regn. No. 159 of 2017 dated 29.08.2017 with Project Name: CHD Resortico                                                                                                       |
| 6.  | Quantity and value of main products/ services sold in last financial year As per RERA: No. of Units Proposed: 1355, CHD Share: 926, Land Owner Share: 429, No. of Units Booked (out of CHD Share): 611, No. of Units Unsold (out of CHD Share): 315, No. of Units Unsold (out of Land owner Share): 429                                                                                                    |
| 7.  | Number of employees/ workmen NIL                                                                                                                                                                                                                                                                                                                                                                           |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Address: 608, New Delhi House, Barakhamba Road, New Delhi- 110001 Email: cirp.chd@gmail.com Detailed invitation for submission of EOI inter-alia comprising eligibility criteria and other requisite details can be obtained by visiting office or sending an email. |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: As mentioned in Point 8 above.                                                                                                                                                                                                                                                                               |
| 10. | Last date for receipt of expression of interest 23.06.2026                                                                                                                                                                                                                                                                                                                                                 |
| 11. | Date of issue of provisional list of prospective resolution applicants 30.06.2026                                                                                                                                                                                                                                                                                                                          |
| 12. | Last date for submission of objections to provisional list 06.07.2026                                                                                                                                                                                                                                                                                                                                      |
| 13. | Date of issue of final list of prospective resolution applicants 10.07.2026                                                                                                                                                                                                                                                                                                                                |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 13.07.2026                                                                                                                                                                                                                                                                |
| 15. | Last date for submission of resolution plans 12.08.2026                                                                                                                                                                                                                                                                                                                                                    |
| 16. | Process email id to submit Expression of Interest cirp.chd@gmail.com                                                                                                                                                                                                                                                                                                                                       |

**RAJESH KUMAR PARAKH**  
 Resolution Professional  
 CHD Developers Limited  
 Email: cirp.chd@gmail.com  
 IP Registration No. IBBI/IPA-001/IP-P00272/2017-18/10516  
 Regd Off: 5/51, Second Floor, W.E.A., Karol Bagh, New Delhi-110005  
 Correspondence Off: 608, New Delhi House, Barakhamba Road, New Delhi- 110001  
 Email: cirp.chd@gmail.com  
 Date: 08.06.2026  
 Place: New Delhi

**"IMPORTANT"**  
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**TATA POWER**  
 (Corporate Contracts Department)  
 The Tata Power Company Limited, Smart Center of Procurement Excellence, 3<sup>rd</sup> Floor, Sahar  
 Receiving Station, Near Hotel Leela, Sahar Airport Road Andheri (E), Mumbai 400 059, Maharashtra, India  
 (Board Line: 022-67173917) CIN: L28920MH1919PLC000567

**NOTICE INVITING TENDER (NIT)**

The Tata Power Company Limited invites tender from eligible vendors for the following tender packages (Two-part Bidding) in Mumbai:  
 (A) Supply of GI Hardware and Conductor Accessories for Transmission Project (Package Ref No: CC27FK010).  
 (B) Supply of ACSS Teal Conductor with Hardware Accessories for Transmission Line (Package Ref No: CC27FK011).  
 (C) Three Years Outline Agreement for Support Services required for Statutory and Vendor Compliance Management. (Package Ref No: CC27AM002).  
 (D) Corrigendum\_3\_Supply and Supervisory services of 145kV and 245kV Isolators for various Transmission station in and around Mumbai (Package Ref No: CC27NK003).

Interested and eligible bidders to submit Tender Fee and Authorization Letter before **1500 Hrs. of 15<sup>th</sup> June 2026, Monday**.  
 For downloading the Tender documents (including the procedure for participation in the tender), please visit the Tender section on the website <https://www.tatapower.com>. Also, all future corrigendum (if any), to the above tender will be informed on the website <https://www.tatapower.com>.

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR CHD DEVELOPERS LIMITED, A REAL ESTATE DEVELOPER WITH PROJECTS IN KARNAL AND GURUGRAM**  
 (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| Sl. | RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                                                                                                                       |
|-----|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/ LLP No. CHD Developers Limited L74899DL1990PLC041188 PAN No: AAACCO103H                                                                                                                                                                                                                                                                                 |
| 2.  | Address of the registered office B-1, Ground Floor, 19-20, G Block Radha Chambers, Community Centre, Vikaspuri, New Delhi, Delhi, India, 110018                                                                                                                                                                                                                                                            |
| 3.  | URL of website NA                                                                                                                                                                                                                                                                                                                                                                                          |
| 4.  | Details of place where majority of fixed assets are located Gurugram, New Delhi and Karnal                                                                                                                                                                                                                                                                                                                 |
| 5.  | Installed capacity of main products/ services Separate Form G and EOI has been issued for the projects as per project-wise insolvency. Corporate Debtor is engaged in the real-estate construction and development of residential and commercial projects                                                                                                                                                  |
| 6.  | Quantity and value of main products/ services sold in last financial year Financial Year 2021-22 (Audited) Quantity: Not Applicable - Total Revenue Rs 3305.96 Lakhs.                                                                                                                                                                                                                                      |
| 7.  | Number of employees/ workmen 5 (Five)                                                                                                                                                                                                                                                                                                                                                                      |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: Address: 608, New Delhi House, Barakhamba Road, New Delhi- 110001 Email: cirp.chd@gmail.com Detailed invitation for submission of EOI inter-alia comprising eligibility criteria and other requisite details can be obtained by visiting office or sending an email. |
| 9.  | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: As mentioned in Point 8 above.                                                                                                                                                                                                                                                                               |
| 10. | Last date for receipt of expression of interest 23.06.2026                                                                                                                                                                                                                                                                                                                                                 |
| 11. | Date of issue of provisional list of prospective resolution applicants 30.06.2026                                                                                                                                                                                                                                                                                                                          |
| 12. | Last date for submission of objections to provisional list 06.07.2026                                                                                                                                                                                                                                                                                                                                      |
| 13. | Date of issue of final list of prospective resolution applicants 10.07.2026                                                                                                                                                                                                                                                                                                                                |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants 13.07.2026                                                                                                                                                                                                                                                                |
| 15. | Last date for submission of resolution plans 12.08.2026                                                                                                                                                                                                                                                                                                                                                    |
| 16. | Process email id to submit Expression of Interest cirp.chd@gmail.com                                                                                                                                                                                                                                                                                                                                       |

**RAJESH KUMAR PARAKH**  
 Resolution Professional  
 CHD Developers Limited  
 IP Registration No. IBBI/IPA-001/IP-P00272/2017-18/10516  
 Regd Off: 5/51, Second Floor, W.E.A., Karol Bagh, New Delhi-110005  
 Correspondence Off: 608, New Delhi House, Barakhamba Road, New Delhi- 110001  
 Email: cirp.chd@gmail.com  
 Date: 08.06.2026  
 Place: New Delhi

**GUJARAT ENERGY LIMITED**  
 (Erstwhile Gujarat Gas Limited)

Registered Office: Smart Center of Procurement Excellence, 3<sup>rd</sup> Floor, Sahar Receiving Station, Near Hotel Leela, Sahar Airport Road Andheri (E), Mumbai 400 059, Maharashtra, India  
 Tel: +91-79- 26737400 / 7500 | E-mail id: investors@gujenergy.com  
 Website: www.gujarat-energy.com | CIN: L40200GJ2012SGC0089118

**NOTICE TO SHAREHOLDERS**

**1. 3<sup>rd</sup> Notice for Special Window for transfer and dematerialization of physical securities sold/purchased prior to 1<sup>st</sup> April, 2019.**

Pursuant to SEBI circular No.HO/38/13/11(2)/2026-MIRSD-P0DI/3750/2026 dated 30<sup>th</sup> January, 2026 ("SEBI Circular"), SEBI has decided to open another special window for a period of One year from **5<sup>th</sup> February, 2026 to 4<sup>th</sup> February, 2027** for transfer and dematerialization of physical securities which were sold/purchased prior to 1<sup>st</sup> April, 2019 and also for the transfer requests which were submitted earlier and rejected/ returned/ not attended due to deficiencies in the documents.

Accordingly, in compliance to the said SEBI Circular, Notice is hereby given to the eligible Investor/Transferee to  **lodge Share Transfer Deed executed prior to 1<sup>st</sup> April, 2019 or to re-lodge Share Transfer Deeds** which were returned/rejected/not attended due to deficiencies in the documents for transfer and dematerialization of shares of Gujarat Energy Limited on or before 4<sup>th</sup> February, 2027. The requests will be processed only in dematerialized form after following due process and conditions as prescribed in SEBI Circular and shares so transferred shall be under lock-in period of one year from the date of registration of transfer.

The Investor/Transferee may note that cases involving disputes between transferor and transferee OR the cases where securities have been transferred to Investor Education and Protection Fund (IEPF), shall not be considered under this window for processing.

The Investor/Transferee may submit their transfer requests along with the Original Share Certificate and other requisite documents as stipulated in the SEBI Circular to Company's Registrar and Share Transfer Agent (R&TA) i.e. KFin Technologies Limited at the address mentioned below.

**2. Initiative under IEPF Second 100-Days Campaign - "Saksham Niveshak".**

Pursuant to the Investors Education and Protection Fund Authority (IEPFA), Ministry of Corporate Affairs (MCA) letter dated 27<sup>th</sup> March, 2026, the Company has initiated the Second 100 Days Campaign - "Saksham Niveshak" from **1<sup>st</sup> April, 2026 to 9<sup>th</sup> July, 2026**. This campaign aims to encourage shareholders to update their KYC details, bank mandates and contact information to facilitate direct payment of unpaid/unclaimed dividends to the rightful shareholders and to prevent transfer of unpaid/unclaimed dividend /Shares to Investors Education and Protection Fund (IEPF).

Shareholders holding shares in Physical Form are advised to update their KYC details, Bank Mandate and Nomination details with the Company's R&TA viz. KFin Technologies Limited (Unit: Gujarat Energy Limited) at Selenium Tower-B, Financial District, Nanakrampada, Hyderabad - 500032, Telangana. Toll-free No: 1800-309-4001 or E-mail at [einward.ris@kfinetech.com](mailto:einward.ris@kfinetech.com). Shareholders holding shares in Demat Form shall update their KYC and Bank Account details with their respective Depository Participant(s).

Shareholders, who have not claimed their dividends from Financial Years 2018 - 19 to 2024 - 25 are requested to approach the R&TA/Company to claim their unpaid or unclaimed dividends so as to avoid transfer of same to IEPF Authority. The Company has also uploaded details of unpaid / unclaimed dividend for past seven (7) years on its website under "Investors Relation" Section at [www.gujarat-energy.com](http://www.gujarat-energy.com).

**For, Gujarat Energy Limited (Erstwhile Gujarat Gas limited)**  
 Sd/-  
**Sandeep Dave**  
 Company Secretary

Place: Gandhinagar  
 Date: 7<sup>th</sup> June, 2026

**SARDA PROTEINS LIMITED**  
 ("SPL"/"TARGET COMPANY"/"TC")  
 CIN No.: L15142RJ1991PLC006353  
**Registered Office:** B-536-537, Matsya Industrial Area, Awar, Rajasthan, 301030  
 Contact No: +91-7737822222; E-mail ID: [sardaproteins@yahoo.com](mailto:sardaproteins@yahoo.com); Website: [www.sardaproteins.com](http://www.sardaproteins.com)

Recommendations of the Committee of Independent Directors (ICD) of SARDA PROTEINS LIMITED ("SPL" or the "Target Company") under regulation 26 (7) of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations") in relation to the Open Offer to the Public Shareholders of the Target Company made by M/s Onix Renewable Limited ("Acquirer"), Divyesh Mansukhbhai Savaliya ("PAC-1"), Piyush Mansukhbhai Savaliya ("PAC-2") and Nikhil Hareeshbhai Savaliya ("PAC-3") (collectively "Persons acting in concert"/ "PACs") in terms of Regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011 for acquisition of up to 17,30,400 (Seventeen Lakhs Thirty Thousand Four Hundred) fully paid-up equity shares of face value of Rs. 10/- each representing 19.28% of the Emerging voting share capital of the Target Company from the eligible shareholders of the Target Company for cash at a price of ₹. 115.00/- (Rupees One Hundred and Fifteen) per Equity share (Offer Price) ("Open Offer").

|                                                                                                                                |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
|--------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Date                                                                                                                        | 08.06.2026                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 2. Name of the Target Company                                                                                                  | SARDA PROTEINS LIMITED                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 3. Details of the Offer pertaining to Target Company                                                                           | The Open Offer is being made by the M/s Onix Renewable Limited ("Acquirer"), Divyesh Mansukhbhai Savaliya ("PAC-1"), Piyush Mansukhbhai Savaliya ("PAC-2") and Nikhil Hareeshbhai Savaliya ("PAC-3") (collectively "Persons acting in concert"/ "PACs") in terms of Regulations 3(1) and 4 of the SEBI (SAST) Regulations, 2011 for acquisition of up to 17,30,400 (Seventeen Lakhs Thirty Thousand Four Hundred) fully paid-up equity shares of face value of Rs. 10/- each representing 19.28% of the Emerging voting share capital of the Target Company from the eligible shareholders of the Target Company for cash at a price of ₹. 115.00/- (Rupees One Hundred and Fifteen) per Equity share (Offer Price) ("Open Offer").                                                                                                                                                                                                                                                                                                                                              |
| 4. Name of the Acquirer and PACs with the acquirer                                                                             | Acquirer: M/s Onix Renewable Limited<br>PACs: Divyesh Mansukhbhai Savaliya, Piyush Mansukhbhai Savaliya, Nikhil Hareeshbhai Savaliya                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 5. Name of the Manager to the Offer                                                                                            | Grow House Wealth Management Private Limited (CIN: U67100GJ2022PTC133630) A-606, Privilon, B.H. Iscon Temple, Ambli-Bopal Road, S.G. Highway, Ahmedabad-380054. Tel: +91 79353 33132 / +91-79-35333682; Email: <a href="mailto:takeover@growhousewealth.com">takeover@growhousewealth.com</a> Website: <a href="http://www.growhousewealth.com">www.growhousewealth.com</a> Contact Person: Mr. Ajit Santoki SEBI Registration No.: INM00013262 SEBI Registration Validity: Permanent                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 6. Members of the Committee of Independent Directors ("ICD")                                                                   | 1. Dhairyakumar Mohanbhai Thakkar (DIN No: 08803649)- Chairperson<br>2. Chintan Umeshbhai Shatt (DIN No: 09289074)- Member                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 7. ICD Member's relationship with the Target Company (Director, Equity shares owned, any other contract/ relationship), if any | i. All ICD Members are Independent and Non-Executive directors on the board of Target Company.<br>ii. Further, the members of ICD confirm that they do not hold any equity shares or other securities in the Target Company.<br>iii. Other than their positions as directors of the Target Company, there are no other contracts or relationships with the Target Company.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 8. Trading in the Equity shares/other securities of the Target Company by ICD Members                                          | None of the members of the ICD have traded in Equity Shares/other Securities of the Target Company during the:<br>a. 12 (twelve) months period prior to the date of the Public Announcement ("PA") dated March 18, 2026; and<br>b. Period from the date of the PA till the date of this recommendation.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 9. ICD Member's relationship with the acquirer (Director, Equity shares owned, any other contract / relationship), if any      | None of the ICD Members:<br>a. are the directors of the Acquirer,<br>b. hold any Equity Shares or other Securities of the Acquirer; or<br>c. have any contract or any relationship with the Acquirer.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 10. Trading in the Equity shares/other securities of the acquirer by ICD Members                                               | None of the ICD Members have traded in Equity Shares/other Securities of the Acquirer during the:<br>a. 12 (twelve) months period prior to the date of the Public Announcement ("PA") dated March 18, 2026; and<br>b. Period from the date of the PA till the date of this recommendation.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 11. Recommendation on the Open offer, as to whether the offer, is or is not, fair and reasonable.                              | Based on the review,<br>a) The ICD members are of the view that the offer price of ₹ 115.00/- (Rupees One hundred and fifteen only) per Equity Share is in line with the parameters prescribed by the SEBI (SAST) Regulations, 2011;<br>b) ICD members believe that the offer is in line with the SEBI (SAST) Regulations, 2011 and the same is fair and reasonable; and<br>c) It is advised to the shareholders to independently evaluate the open offer vis a vis current market price and take an informed decision before participating in the offer.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 12. Summary of reasons for recommendation                                                                                      | 1. The ICD Members have reviewed:<br>a. Public Announcement ("PA") dated 18.03.2026<br>b. Detailed Public Statement ("DPS") dated 27.03.2026 and which was published on 27.03.2026<br>c. Draft Letter of Offer ("DLOF") dated 07.04.2026<br>d. Letter of Offer ("LOF") dated 02.06.2026<br>2. The ICD Members also noted that:<br>a. The Equity Shares of the Target Company are frequently traded in terms of Regulation 2(1)(j) of the SEBI SAST Regulations, 2011.<br>b. The Offer Price is in accordance with Regulation 8(1) and 8(2) of the SEBI SAST Regulations, 2011.<br>c. The Offer Price is at par with the (1) negotiated price per equity share of the Target company for acquisition (i.e. Price paid in Conversion of Warrant into Equity Shares by Acquirers- Rs 115.00/- per Equity Share) and Higher than (ii) the volume-weighted average market price for a period of sixty trading days immediately preceding the date of PA on BSE, being only stock exchange where the equity shares of the target company are listed, i.e., ₹ 72.94/- Per Equity Share. |
| 13. Disclosure of Voting Pattern                                                                                               | These Recommendations were unanimously approved by the Members of the ICD.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
| 14. Details of Independent Advisors, if any                                                                                    | None                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |
| 15. Any other matter to be highlighted                                                                                         | None                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company under the SEBI (SAST) Regulations.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**For SARDA PROTEINS LIMITED**  
 Sd/-  
**Name: Dhairyakumar Mohanbhai Thakkar**  
 Chairperson -Committee of Independent Directors  
 DIN: 08803649

Place: .....  
 Date: .....

**GRAND FOUNDRY LIMITED**  
**Registered Office:** 17, 1st Floor, A Wing, B No. 19, Trade Centre, BKC Bandra Pinnacle Corporate Park, Vidyannagar, Mumbai, Maharashtra, India-400098  
**Corporate Office:** Office No. DSM - 408, 4th Floor, DLF Towers, Shivaji Marg, Moti Nagar, Zakhira, New Delhi, India-110015  
**Tel No.:** +91-93156 15506, **Email:** [cs@gsteel.co.in](mailto:cs@gsteel.co.in)

**Advertisement under Regulation 18 (7) in terms of the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.**

This Advertisement is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer, namely, M/s SAR Televature Limited, pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, in respect of the open offer to acquire shares of M/s Grand Foundry Limited ("Target Company"). The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Tuesday, 10th March, 2026, in Financial Express (English-All Editions), Jansatta (Hindi-All Editions) and Mumbai Lakshadweep (Marathi-Mumbai Edition).

- Offer Price is Rupees 2.50 (Rupees Two and Fifty Paise only) per equity share.
- Committee of Independent Directors (Hereinafter referred to as "ICDs") of the Target Company recommends that the open offer price of Rupees 2.50 per fully paid-up equity shares is fair and reasonable based on the following reasons:
  - Offer Price is higher than the price as arrived by taking into account valuation parameters as defined under SEBI SAST Regulations, which comes to Rupees 2.28 per share and also higher than the negotiated price under share purchase agreement which is Rupees 1.50 per share.

The Open Offer by the Acquirer is being made at the highest price amongst the selective criteria and is in line with the Regulations prescribed under the SEBI (SAST) Regulations, and hence appear to be fair and reasonable.

The public shareholders of the Target Company are advised to independently evaluate the Open Offer and take an informed decision whether to offer their equity shares in the Open Offer. They are also advised to seek expert's opinion on taxation before taking their decision in this regard.

The ICD's recommendation was published on 05th June, 2026 (Friday) in the same newspapers where Detailed Public Statement was published.

- This Offer is not a Competing Offer.
- The Letter of Offer dated 28th May, 2026 has been dispatched to the shareholders on or before Tuesday, 02nd June, 2026.
- A Copy of the Letter of Offer (including Form of Acceptance cum acknowledgement) will also be available on SEBI's website ([www.sebi.gov.in](http://www.sebi.gov.in)) during the offer period and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the form of acceptance, the application can be made on plain paper along with the following details: Name(s) & Address(es) of Joint Holder(s) (if any), Number of Shares held, Number of Shares tendered, Distinctive Numbers, Folio Number, Original share Certificate(s) and duly signed share transfer form(s).
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, 2011, the Draft Letter of Offer was submitted to SEBI on 16th March, 2026. All the observations made by SEBI vide letter no. HO/49/12/11/49/2026-CFD-RAC-DCR2/12131/2026 dated 21st May, 2026 has been incorporated in the Letter of Offer.
- There have been no material changes in relation to the Open Offer since the date of the PA, save as otherwise disclosed in the DPS, Corrigendum to DPS and the Letter of Offer.
- Details of Statutory Approvals: No statutory approvals are required to be obtained for the purpose of this offer.
- Schedule of Activities:**

| Sr. No | Activity                                                                                                                                                                                              | Original Schedule Days & Dates | Revised Schedule Days & Dates |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------|
| 1.     | Date of Public Announcement                                                                                                                                                                           | Tuesday, 03rd March, 2026      | Tuesday, 03rd March, 2026     |
| 2.     | Date of Publication of Detailed Public Statement                                                                                                                                                      | Tuesday 10th March, 2026       | Tuesday 10th March, 2026      |
| 3.     | Filing of the Draft letter of Offer to SEBI                                                                                                                                                           | Tuesday, 17th March, 2026      | Tuesday, 17th March, 2026     |
| 4.     | Last Date for a Competitive Offer(s)                                                                                                                                                                  | Monday, 06th April, 2026       | Monday, 06th April, 2026      |
| 5.     | Identified Date*                                                                                                                                                                                      | Thursday, 16th April, 2026     | Monday, May 25th, 2026        |
| 6.     | Date by which Final Letter of Offer will be dispatched to the shareholders                                                                                                                            | Thursday, 23rd April, 2026     | Tuesday, June 02nd, 2026      |
| 7.     | Last Date for revising the Offer Price/ number of shares.                                                                                                                                             | Monday, 27th April, 2026       | Thursday, June 04th, 2026     |
| 8.     | Date by which the committee of the independent directors of the Target Company shall give its recommendations.                                                                                        | Tuesday, 28th April, 2026      | Friday, June 05th, 2026       |
| 9.     | Date of Publication of Offer Opening Public Announcement                                                                                                                                              | Wednesday, 29th April, 2026    | Monday, June 08th, 2026       |
| 10.    | Date of Commencement of Tendering Period (Offer Opening date)                                                                                                                                         | Thursday, 30th April, 2026     | Tuesday, June 09th, 2026      |
| 11.    | Date of Expiry of Tendering Period (Offer Closing date)                                                                                                                                               | Thursday, 14th May, 2026       | Monday, June 22nd, 2026       |
| 12.    | Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account. | Friday, 29th May, 2026         | Tuesday, July 07th, 2026      |

\*The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.

The Acquirers accept full responsibility for the information contained in this Pre-Offer Advertisement and also shall be jointly or severally responsible for the fulfillment of the obligations under the Offer and as laid down in SEBI (SAST) Regulations, 2011 and subsequent amendments thereto.

This Pre-Issue Advertisement will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in).

**Issued by Manager to the Offer on behalf of the Acquirer**  
**D & A FINANCIAL SERVICES (P) LIMITED**  
 13, Community Centre, East of Kailash, New Delhi-110 065  
 Tel: 011-41326121/40167038  
 Email: [investors@dnafininserv.com](mailto:investors@dnafininserv.com)  
 Contact Person: **Ms. Radhika Pushkarna**

Date : 06.06.2026  
 Place : New Delhi